

THE HIGH COURT OF KERALA

Kochi- 682 031
Dated: 20.07.2017

PROCEEDINGS

High Court Establishment-transfer and appointment as Office Attendant-orders issued.

Read:- 1. Submissions dated 20.12.16, 23.01.17, 14.03.17 & 27.01.17 from the persons concerned.
2. Rule 40(3) of the High Court Service Rules, 2007

ORDER NO.A3-115400/2016

The following Sanitation Workers of the High Court Service in the scale of pay of ₹ 16500-35700 are transferred and appointed as Office Attendants in the same scale of pay forthwith in accordance with the rule read above.

<u>Sl.No.</u>	<u>Name</u>
1.	Smt. Elsie K.E.
2.	Smt. Rajeswary A.A.
3.	Smt. Lissy Mol P.J.
4.	Sri. Anil C.P.
5.	Smt. Jaya C.B.

(By Order)

Lissamma

Lissamma Joseph Murickan
Assistant Registrar

To

The persons concerned
The Joint Registrars, High Court
The Private Secretary to Chief Justice, High Court
The Public Relations Officer, High Court
The Assistant Registrar, 'K' Section, High Court
The Confidential Assistants to Registrars, High Court
The Civil Sergeants, High Court
The Finance Wing, High Court
The 'G'(Accounts-I, II & III) Sections, High Court
The Administrative Records Section, High Court
The A4 Seat, High Court
The File